

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6494  
ANSWERED ON:06.05.2015  
REGULATOR FOR ELEMENTARY EDUCATION  
Kataria Shri Rattan Lal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the mechanism in place to monitor and regulate the elementary education in the country;
- (b) whether there is no regulator to oversee the functioning of elementary education in the country, if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to appoint regulator for elementary education to curb the arbitrariness in functioning of schools; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (d): Elementary education is in the concurrent list and elementary schools are largely administered by the State Governments/UT Administrations. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 sets out certain norms and standards for Elementary Education which are to be implemented by the appropriate Government concerned. Progress against the RTE Act is monitored through the annual Unified District Information System for Education (UDISE) database in so far as progress in school infrastructure is concerned and this data is made available in the public domain. Complaints and grievances under the RTE Act are heard by the National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCR).